

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 114**  
**IA No. 1647, 1728, 1784/ND/2021**  
**(IB)-591(ND)2020**

**IN THE MATTER OF:**

Redhex IT Solutions Pvt. Ltd.	...	Applicant/Petitioner
Vs		
Greenline Builders Ltd.	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 15.04.2021**

**CORAM:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :Ms. Babita Jain, Adv.  
For Suspended Board of CD: Mr. Deepak Tyagi,  
For the RP : Mr. Mohd. Nazim Khan, RP in person along with  
Mr. Gaurav Jain, Ms. Babita Jain, Adv.

**ORDER**

**IA No. 1728/ND/2021:**

This is 1<sup>st</sup> Progress Report filed by Resolution Professional annexing the details of confirmation of Resolution Professional, agenda and minutes of I<sup>nd</sup> and III<sup>rd</sup>CoC Meeting. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is disposed of.

**IA No. 1784/ND/2021:**

Application filed under Section 33 for liquidation of the Corporate Debtor. The sole CoC Member-Operational Creditor and Mr. Deepak Tyagi, ex-director present in person. The ex-director submits that no objection to allow this application. Order reserved.

**IA No. 1647/ND/2021:**

Application filed by Resolution Professional against HDFC Bank Limited. Learned Counsel for the Resolution Professional states that in spite of order dated 07.04.2021 directing HDFC Bank to de-freeze the account, and allow the Resolution Professional to become a signatory, the Bank has not complied the said order.

Again, issue notice to HDFC Bank Limited, Jalandhar Branch (Punjab).

In case of non-appearance of HDFC Bank Limited on the next date and/or non-compliance of the order, strictures will be passed against the HDFC Bank Limited, Jalandhar Branch (Punjab).

Branch Manager of HDFC Bank Limited, Jalandhar Branch (Punjab) is directed to appear on the next date of hearing.

List on **29.04.2021**.

**Sd/-**  
**(SUMITA PURKAYASTHA)**  
**MEMBER (T)**

**Sd/-**  
**(DR. DEEPTI MUKESH)**  
**MEMBER (J)**

Mukesh